

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,
BENCH AT KOLKATA

I.A. (IB) No. 453/KB/2022

IN

C.P. (I.B) No. 312/KB/2021

IN THE MATTER OF SECTION 33 (2) OF THE INSOLVENCY AND BANKRUPTCY
CODE, 2016

AND

IN THE MATTER OF SINTRA LIMITED - IN LIQUIDATION

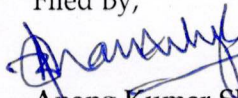
REPORT CERTIFYING LIST OF STAKEHOLDERS OF SINTRA LIMITED - IN
LIQUIDATION, IN ACCORDANCE WITH REGULATION 31(2) OF
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION
PROCESS) REGULATIONS, 2016

1. Vide the Public Announcement dated 18th July 2022, claims from creditors were invited vide Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016. Till date, the undersigned Liquidator has received the claims from the following creditors:

S. No.	Name	Type of Creditor	Claim Received (Rs)	Claim Admitted (Rs)
1.	Vivid Colors Private Limited	Financial Creditor	1,75,069/-	1,75,069/-
2	Aayush Commerce Private Limited	Financial Creditor	36,48,986/-	36,48,986/-
	Total		38,24,055/-	38,24,055/-

2. The undersigned Liquidator has duly verified the claims of the aforesaid creditors.

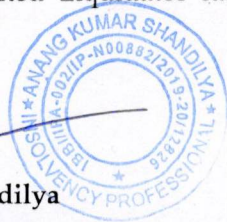
Filed By,



Anang Kumar Shandilya

Liquidator

IBBI Reg No.- IBBI/IPA-002/IP-N00882/2019-20/12826



Sintra Limited-In Liquidation

Maurya Centre 1, Fraser Road, Patna - 800001, Bihar

Mobile No.- +91 9711914380

Email - liq.sintra@gmail.com, ip.akshandilya@gmail.com

Date: 12th September 2022

Place: Noida

LIST OF STAKEHOLDERS OF M/S SINTRA LIMITED-IN LIQUIDATION

Filing under sub-regulation (2) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: **SINTRA LIMITED-IN LIQUIDATION**

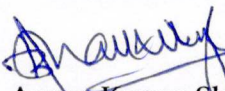
Date of commencement of liquidation: **15th July 2022**

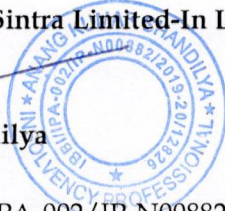
List of stakeholders as on: **12th September 2022**

S.NO	CATEGORY OF STAKEHOLDER	SUMMARY OF CLAIMS RECEIVED	DETAILS IN ANNEXURES
1	Unpaid Insolvency Resolution Process Cost	1,15,050/-	Annexure-1
2	Liquidation cost till date	76,120/-	Annexure-2
3	Financial Creditors	38,24,055/-	Annexure -3
4	Operational Creditors (except workman and employees)	NA	NA
5	Employees and workmen	NA	NA
6	Authorised Representative of Workman and Employees	NA	NA
7	Other stakeholders, if any	NA	NA

**NA-no claims received till last date of receiving claims*

For and on behalf of **Sintra Limited-In Liquidation**


Anang Kumar Shandilya
Liquidator



IBBI Reg No.- IBBI/IPA-002/IP-N00882/2019-20/12826

Date: 12th September 2022

Place: Noida

ANNEXURE-1
(UNPAID INSOLVENCY RESOLUTION PROCESS COST)

Name of the Corporate Debtor: Sintra Limited-In Liquidation;

Date of commencement of Liquidation: 15th July 2022;

List of Stakeholders as on 12th September 2022;

Details of Unpaid Insolvency Resolution Process Cost

S. No.	Particulars	Amount (in Rs.)
1.	Resolution Professional Fee for the month of June, 2022	1,00,000.00
2.	Legal Professional Fees for 20 th June 2022	15,050.00
Total		1,15,050.00



ANNEXURE-2
(LIQUIDATION COST TILL DATE)

Name of the Corporate Debtor: Sintra Limited-In Liquidation;

Date of commencement of Liquidation: 15th July 2022;

List of Stakeholders as on 12th September 2022;

Details of Liquidation Cost till date

S. No.	Particulars	Amount (in Rs.)
1.	Newspaper Publication of Public Announcement	9,720.00
2.	Fee for filing Form INC-28	500.00
3.	Professional Fee for certification and filing of INC-28	1,000.00
4.	Registered Valuers Fees	64,900.00
Total		76,120.00



ANNEXURE - 3
(FINANCIAL CREDITORS)

Name of the Corporate Debtor: Sintra Limited-In Liquidation;

Date of commencement of Liquidation: 15th July 2022;

List of Stakeholders as on 12th September 2022;

List of financial creditors belonging to any class of creditors

S. No.	Name of creditor	Class of Creditor	Date of Claim	Amount Claimed (in Rs.)	Amount Accepted (in Rs.)	Amount Rejected
1	Vivid Colors Private Limited	Unsecured	3 rd August, 2022	1,75,069.00	1,75,069.00	NIL
2	Aayush Commerce Private Limited	Unsecured	3 rd August, 2022	36,48,986.00	36,48,986.00	NIL
Total				38,24,055.00	38,24,055.00	

